

ITEM NO.40

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

STATE OF U.P.

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 08/05/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Soheb Alam,Adv.
 Mr. Rajiv Yadav,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service/track report in respect of the sole respondent.

List again on 28th of July, 2017.

(RAJESH KUMAR GOEL)
Registrar